

ITEM NO.5

REGISTRAR COURT. 2

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 332-333/2020

BAGHER SINGH (D) THROUGH LRS

Appellant(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

Date : 08-12-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.
Ms. Sanya Kaushal, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Two weeks time, as last chance is given to Ld. Counsel for
appellant to file application for substitution to bring on record
Lrs. Of deceased Respondent No.1, 2, 4 and 6 in C.A.No. 332/2020
who are also same as Respondent No. 5, 2, 4 and 6 in C.A. No.
333/2020.

List again on 27.1.2023.

S.P.S. LALER
Registrar

MG